

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

Respondent(s)

(Only Civil Appeal No. 9956 of 2016 to be listed before Ld.
Registrar's Court.)

WITH

C.A. No. 9956/2016 (XVI)

Date : 01-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shobhit Ahuja, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s)

Ms. Taruna Ardhendumauli Prasad, Adv.
Mr. Nitesh Ranjan, Adv.
Mr. Amritesh Raj, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Parmanand Gaur, AOR
Mr. Harshal Narayan, Adv.
Mr. Sanjay Kapur, AOR
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 9956/2016

Service is complete on respondent Nos.1 to 3 but none has entered appearance.

Statement of case has been filed by the appellant.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar